

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00464/2018

DATED THIS THE 1st DAY OF AUGUST 2018

HON'BLE DR. K.B. SURESH, MEMBER(J)

HON'BLE SHRI DINESH SHARMA, MEMBER (A)

Sri.Srinivasa Gajaraju, 48 years,
S/o Sri.V.Gajaraju,
Occn: SDE, BSNL, Mobile Services,
Under Deputy General Manager,
OMCR CMX Building
Bengaluru: 560 001.
Residing at 8/1,
'Sri Venkatadri'
2nd Cross, 5th Block,
Banashankari 3rd Stage
Bengaluru: 560 085.Applicant

(By Shri PA.Kulkarni..... Advocate)

Vs.

1.Bharat Sanchar Nigam Limited,
by its Chairman and Managing Director,
Corporate Office (Personnel-II Section)
Bharat Sanchar Bhawan,
4th Floor, Janpath,
New Delhi 110 001.

2.Chief General Manager Telecom,
Karnataka Telecom Circle,BSNL,
No.1, SV.Road,
Halasuru,
Bengaluru 560 008.

3.General Manager
Mobile Services,
BSNL,
Office of Chief General Manager Telecom,
Karnataka Telecom Circle,
No.1, S.V.Road, Halasuru,
Bengaluru: 560 008.Respondents.

(By Shri Vishnu Bhat , Sr.Panel Counsel)

O R D E R (ORAL)

HON'BLE DR. K.B. SURESH, MEMBER(J)

1. Heard. The applicant had been working at Bangalore for the last 16 years and he is now transferred to Tumkur which is the next district. There is no ground in the OA. Therefore, OA is dismissed. No order as to costs.

(DINESH SHARMA
MEMBER(A)

(DR. K.B. SURESH
MEMBER (J)

bk

Annexures referred to by the applicant in OA.No.464 /2018

Annexure-A1- Annexure-A1- BSNL employees transfer policy
Annexure-A2- Impugned transfer order dated 7.4.2018
Annexure-A3- Copy of the station seniority list released by R-2 vide letter dated 5.3.2018
Annexure-A4- Proof regarding applicant's wife's working at Bengaluru
Annexure-A5-Proof regarding applicant's son's studying at Bengaluru in 9th Standard
Annexure-A6-Copy of the Proof regarding applicant's daughter's studying at Bengaluru in 3rd Standard